COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 213 of 2014 &
IA No. 333 of 2014 &
IA Nos. 177,306 of 2016

Dated: 12th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

GSPC Gas Co. Ltd. …. Appellant(s)

Versus

Gail (India) Ltd. & Anr. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Maulishree Gupta

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Mayuri Raghuvansh
Mr. Vivek Paul Oriel for R.1

Ms. Sonali Malhotra for R.2

ORDER

We have heard learned counsel for the respondents.

List the matter for further hearing on ***26.08.2016.***

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai)
Chairperson

Ts/Vg